

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR

Appellant(s)

VERSUS

MAHAVIR SINGH & ORS ETC.ETC.

Respondent(s)

(with office report for direction)

Date : 04/12/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mishra Saurabh,Adv.

For Respondent(s)

Ms.Jemtiben,Adv.

Mr. A. Raghunath,Adv.

Ms. Vibha Datta Makhija,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 17.09.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)  
Registrar

SB